

DIVISION BENCH

O-208

COURT - I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/455(KB)2018
IA(I.B.C)/672(KB)2024,
IA(I.B.C)/928(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	SUBARTA SARKAR VS KND ENGINEERING TECHNOLOGIES LTD
UNDER SECTION	IBC UNDER SEC 9

Appearances via video conference/physically

Mr. Shaunak Mitra, Adv.] For the Liquidator in both IAs
Ms. Mamata Binani, Liquidator]
Mr. Rohit Sharma, Adv.]

Ms. Urmila Chakraborty, Adv.] For Pessi Dadina in IA(I.B.C)/928(KB)2024
Mr. Mrigank Kejriwal, Adv.]

Ms. Rajshree Kajaria, Adv.] For R-1
Ms. Vrinda Kedia, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **05.07.2024**

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)